

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF POSTS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2895
ANSWERED ON 13th AUGUST, 2026**

CONCEPT OF 'MY STAMP'

2895 SHRI YERRAM VENKATA SUBBA REDDY:

Will the Minister of Communications be pleased to state:

- (a) the aims and objectives of 'My Stamp' concept;
- (b) whether there is no restriction for criminals or notorious people to get postage stamps issued with their photos printed under 'My Stamp' concept;
- (c) whether there is no provision whereby the 'My Stamp' concept is not available for tax defaulters and persons with criminal backgrounds; and
- (d) if so, that the steps Ministry is taking to discontinue the above concept?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT
(DR. PEMMASANI CHANDRA SEKHAR)**

(a) My Stamp is a personalised sheet of postage stamps. The personalization is achieved by printing a thumb nail photograph of the customer, images and logos of institutions, or images of artwork, heritage buildings, famous tourist places, historical cities, wildlife, other animals and birds etc. alongside the selected My Stamp sheet. My Stamp can be used as valid postage for domestic mail purposes. A customer can choose from a variety of My Stamp themes available.

(b) & (c) No, Sir. There are adequate safeguards against criminals or notorious people to get postage stamps issued with their photos printed under My Stamp. Every applicant is required to submit the prescribed Order Form for My Stamp along with Government issued ID proof, address proof, and a declaration whether he/she has ever been charged with criminal proceedings, convicted in Court of Law, kept under detention, or has any case pending in any court of law. Besides, he/she should not submit any image, which may contravene the law or erode any moral values of society or is against the interest of the country.

(d) Does not arise in view of para (b) & (c) above.
